

List of cases where Case Management Hearing was held during the month of DECEMBER-2023

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	of Petitioner Name VS Respondent Name	Date of Case Management Hearing																										
							Framing the Issues	Listing of Witnesses	of Affidavit Evidence	of Affidavit Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date																				
SH. SANJEEV KUMAR AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-321/2023	21.02.2023	BHARTI BHAWAN PUBLISHERS VS. VIJAY BANSAL	ALREADY DONE	12.01.2024	16.01.2024	02.02.2024	16.02.2024	16.02.2024	-----																				
							03.11.2023																										
							301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2965/21	26.08.2021	KIRAN KUSHWAHA VS. BANK OF BARODA	04.12.2023	15.01.2024	18.01.2024	12.02.2024	26.02.2024	26.02.2024	-----															
												301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-377/19	28.03.2019	ANKIT GUPTA VS. ENGLISH PREMIUM	05.12.2023	08.01.2024	11.01.2024	22.01.2024	05.02.2024	05.02.2024	-----										
																	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2229/19	24.09.2019	ANURAG PRAKASH VS. A.M. INTERNATIONAL	05.12.2023	08.01.2024	10.01.2024	10.01.2024	25.01.2024	25.01.2024	-----					
																						301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1002/22	04.04.2022	VIKHYAT LAEFIN LTD. VS. MANOJ SETH	ALREADY DONE	10.01.2024	23.01.2024	31.01.2024	28.02.2024	28.02.2024	-----
																											23.09.2023						
301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2588/22	29.11.2022	SATISH KUMAR VS. PARAMJIT SINGH	ALREADY DONE	23.01.2024																					07.02.2024	09.02.2024	21.02.2024	21.02.2024	-----		
					24.07.2023																												
					301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-5232/21	13.12.2021	WELLNESS PATHCARE INDIA VS. WELLNESS DIAGNOSTICS	13.12.2023	09.01.2024																09.01.2024	09.01.2024	-----	-----	-----		
										301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-3760/21	28.09.2021	TELPHA SAMARTH PVT. LTD. VS. VAANI EXPORTS	13.12.2023	25.01.2024											31.01.2024	08.02.2024	29.02.2024	29.02.2024	-----		
															301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1603/23	10.04.2023	TKW MANAGEMENT SOLUTIONS VS. ORIENT CRAFT LTD.	15.12.2023	15.01.2024						08.02.2024	08.02.2024	27.02.2024	27.02.2024	-----		
																				301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-336/23	23.02.2023	VDR COLORS AND CHEMICALS VS. SHREE JAGDAMBA DYEING MILLS LTD.	ALREADY DONE	22.01.2024	05.02.2024	12.02.2024	24.02.2024	24.02.2024	-----		
																									26.10.2023								
301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-3752/21	28.09.2021	RAJESH KEJRIWAL VS. V.R. INDUSTRIES																					15.09.2023	01.02.2024	03.02.2024	19.02.2024	12.03.2024	12.03.2024	-----		



Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL											
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	CS(COMM) 114/2023	18.01.2023	M/S ORIENT LINKS PVT LTD. VS ANIL GOEL	31.10.2023	06.12.2023	01.02.2024	01.02.2024	13.02.2024	13.02.2024	06.02.2024 (DE) & 13.02.2024 (FA)
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)	26-05-2022	ASHOK SHARMA Vs M/S NEO DEVELOPERS PRIVATE LIMITED	12.12.2023	PE 07.02.2024 08.02.2024	WITHIN FOUR WEEKS		on request after conclusion of evidence	on request after the conclusion of evidence	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)	27-10-2020	M/S CENTURY PLYBOARDS INDIA LTD Vs M/S THAKUR PLY AND WORLD	12.12.2023	PE 12.02.2024 13.02.2024 DE 05.03.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL											
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	2361/2022	18-10-2022	M/S BIMAL PAPERS PVT LTD THROUGH AUTHORIZED REPRESENTATIVE SH. MOHIT JAIN	02.12.2023		PE- 20.12.2023	As per order, Plaintiff will file within one week from the date of order.			
			310	CS (COMM)	851/2023	26-05-2023	LITE BITE FOODS LTD Vs ITOVIA FOOD SERVICES	02.12.2023		PE- 15.12.2023	As per order, Plaintiff will file within one week from the date of order.			
			310	CS (COMM)	3993/2021	07-10-2021	M/S NARAIN FOODS Vs RAJESH KUMAR AND ANR	04.12.2023		PE- 14.12.2023	As per order, Plaintiff will file within one week from the date of order.			
			310	CS (COMM)	1237/2023	15-09-2023	M/S SUNCHEM INDUSTRIES Vs M/S ANEES BOOK BINDING	05.12.2023		PE- 15.12.2023				
			310	CS (COMM)	1921/2021	22-06-2021	M/S VIMAL ELECTRICALS PVT LTD Vs RAJNISH RANJAN	05.12.2023		PE- 15.12.2023	As per order, Plaintiff will file within one week from the date of order.			
			310	CS (COMM)	1471/2023	02-11-2023	AMIT VERMA Vs MUNICIPAL CORPORATION OF DELHI	12.12.2023		PE- 18.12.2023	As per order, Plaintiff will file Affidavits within three week from			
			310	CS (COMM)	647/2021	22-02-2021	UTTAM KUMAR PANSARI PROP M/S SANSKRITI TRADERS Vs UTTARA FOODS AND	14.12.2023		PE- 16.01.2024	As per order, Plaintiff will file within one week from the date of order.			

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		310	CS (COMM)	1352/2023	13-10-2023	KRISHAN KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI	20.12.2023		PE-16.01.2024	As per order, Plaintiff will file Within 07 days from the date of order.				
		310	CS (COMM)	1241/2023	16-09-2023	CANARA BANK Vs ANIL SHARMA	22.12.2023		Already filed affidavit in PE					
		310	CS (COMM)	1041/2023	18.07.2023	JMT PLASPVT LTD Vs CLASSIC INTERNATIONAL	23.12.2023		Already filed affidavit in PE					
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS (COMM) 405/18	16.11.2018	PUNJAB NATIONAL BANK VS. UCO BANK & ORS.	Framing the issues	Listing of the Witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Argument	Oral Arguments	Other Stages/Hearing Date	
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL											
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL											
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	503/2022	10-06-2022	HARBHAJAN SINGH PROPRIETOR OF BUNNY OVERSEAS Vs INDERPREET SINGH PROPRIETOR	02-11-2023	02-12-2023	NIL	NIL	NIL	NIL	06-01-2024
				CS COMM	393/2022	27-05-2022	CANARA BANK Vs SH. SIMARPRIT SINGH THROUGH LEGAL HEIR SMT HARMEN	23-11-2023	21-12-2023	NIL	NIL	NIL	NIL	23-01-2024
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL											
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL											
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL											
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL											
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM)	138/2021	26.03.2021	REALISTIC THROUGH VIVEK Vs AV INDUSTRIES	19.10.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/14.02.2024	

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21	SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	802/2022	20.09.2022	DELHIVERY LTD Vs VIMAL PLAST INDIA PVT LTD	01.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 14.02.2024
				CS (COMM.)	20/2023	05.01.2023	MR. MOHD IRSHAD Vs ALDIA FOOD PROCESSING PVT. LTD	01.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 02.02.2024
				CS (COMM.)	57/2023	20.01.2023	M/S RAJ INDUSTRIAL POWER PVT. LTD. Vs M/S OSHIN ENTERPRISE SAND ANRL	01.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 02.02.2024
				CS (COMM.)	553/2022	08.06.2022	STATE BANK OF INDIA Vs SNEH LATA	02.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 18.01.2024
				CS (COMM.)	780/2022	14.09.2022	MS R FREIGHT FORWARDERS PVT LTD Vs MS JETSET CLEARING AND FORWARDING	04.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 09.02.2024
				CS (COMM.)	584/2021	08.12.2021	M/S DIGROVERS SOLUTIONS PVT. LTD. Vs PRAMOD KUMAR OZA	05.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 23.02.2024
				TM	09/2021	28.10.2021	LEVI STRAUSS AND CO. Vs BUDH RAM AND ORS.	05.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 09.02.2024
				CS (COMM.)	715/2022	22.08.2022	TRUST COMMODITIES PVT Vs DAVENDRA MANUPURIYA	08.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARG. 12.12.2023
				CS (COMM.)	59/2023	11.09.2018	ABBOTT HELTHCARE PRIVATE LIMITED Vs SGS PHARMACEUTICAL PVT LTD	11.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 04.03.2024
				CS (COMM.)	924/2022	26.11.2022	M/S MICRO COILS AND REFRIGERATION PVT LTD Vs MR HARISH CHANDER	12.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 05.03.2024
				CS (COMM.)	107/2023	29.07.2021	HUGO BOSS TRADE MARK MANAGEMENT GMBH AND CO., KG Vs SUNIL B. SHARMA	13.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 11.03.2024
				CS (COMM.)	376/2023	06.07.2023	SINGLA STEEL SYNDICATE Vs PECMAIR SYSTEMS PVT. LTD.	13.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 26.02.2024
CS (COMM.)	245/2023	28.02.2022	PUNJAB NATIONAL BANK Vs RAM NATH SINGH	15.12.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	PE 09.01.2024				



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31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL												
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/13/2023	05-01-2023	VATIKA HOTELS PVT. LTD. Vs LENS KART SOLUTIONS PVT. LTD.			01-12-2023					
				Commercial Suit	CS/COMM/290/2022	22-03-2022	BANK OF BARODA Vs LOCO SMART FIT			14-12-2023					
				Commercial Suit	CS/COMM/290/2022	22-03-2022	BANK OF BARODA Vs LOCO SMART FIT			16-12-2023					
				Commercial Suit	CS/COMM/861/2023	26-09-2023	M/S LSC MARKETING INDIA PVT. LTD Vs M/S LAKSHMI ENGINEERING WORKS	16-12-2023	16-12-2023						
				Commercial Suit	CS/COMM/494/2023	24-05-2023	M/S INDIA OFFSET PRINTERS PVT. LTD. Vs M/S SQUARE BINDING SERVICES			18-12-2023					
				Commercial Suit	CS/COMM/861/2023	26-09-2023	M/S LSC MARKETING INDIA PVT. LTD Vs M/S LAKSHMI ENGINEERING WORKS	23-12-2023	23-12-2023						
				Commercial Suit	CS (COMM)/84/2021	09-02-2021	M/S VRINDA PAPER PVT LTD Vs M/S HRIDAY GRAPHICS PVT LTD	04-12-2023							
				Commercial Suit	CS (COMM)/290/2022	22-03-2022	BANK OF BARODA Vs LOCO SMART FIT	06-12-2023							
				Commercial Suit	CS (COMM)/99/2021	15-02-2021	M/S BOMBAY FISH SHOP Vs M/S DOGGIES DABBAS PVT. LTD.	20-12-2023							
				Commercial Suit	CS (COMM)/474/2023	17-05-2023	RCPL LOGISTICS PVT. LTD. Vs M/S G. R. CORPORATION	21-12-2023							
				Commercial Suit	CS (COMM)/1163/2022	01-12-2022	CIVICON HI TECH PVT. LTD. Vs ENGINEERING PROJECT INDIA LTD.	22-12-2023							
				CS/COMM	CS/COMM/143/2021	3/5/21	OPPLE LIGHTING INDIA VS. PRAVIN BAFNA	11/6/23							

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			CS/COMM	CS/COMM/410/2023	5/1/23	ZHEJIANG STARLING INTERNATIONAL VS. VELOCE LOGISTICS	11/8/23								
			CS/COMM	CS/COMM/183/2021	3/20/21	M/S DSTR INFRASTRUCTURE VS. VRK INFRASTRUCTURE	11/25/23								
			CS/COMM	CS/COMM/489/2023	5/23/23	R.G. BIOCOSMETICS VS. KATALYSST CPG	11/25/23								
			CS/COMM	CS/COMM/494/2023	5/24/23	M/S INDIAN OFFSET PRINTER VS. SQUARE BINDING	11/25/23								
			CS/COMM	CS/COMM/811/2023	8/8/23	M/S DSTR INFRASTRUCTURE VS. VRK INFRASTRUCTURE	11/25/23								
33	MS NIRJA BHATIA	SOUTH-EAST	NIL												
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL												
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL												
36	SH. ARVIND KUMAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	13/2023	06-01-2023	DEV SAGAR VS. SANDEEP MITTAL	02-9-2023	-	06-10-2023	-	-	-	-	P.E.-01-02-2024, D.E.-19-02-2024, FINAL ARGUMENT-05-03-2024
			12	RECOVERY	248/2021	17-12-2021	TRANSWORLD SINGAPORE PVT. LTD VS. M/S LOGISTIC LINKAGE INDIA	22-07-2023	-	-	-	-	-	-	P.E.-03-02-2024, D.E.-20-02-2024, FINAL ARGUMENT-29-02-2024
37	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL												
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201	1	CS (COMMERCIAL)/CIVIL	CS (COMM)/81/2023	SATISH KUMAR PARASHAR VS RELIANCE JIO INFOCOMM LTD.	11-12-2023	WITHIN 10 DAYS	YES	NO	3 DAYS TO BE PRIOR TO HEARD ON ARGUMENT T i.e. 14-02-2024	22.01.2024 - P.E. 01.02.2024 - D.E. 14.02.2024 - FINAL ARGUMENTS		
				2	CS (COMMERCIAL)/CIVIL	CS (COMM)/92/2023	SACHIN KUMAR JAIN VS DEEPAK JAIN	18-12-2023	WITHIN 10 DAYS	YES	NO	3 DAYS TO BE PRIOR TO HEARD ON ARGUMENT T i.e. 26-02-2024	23.01.2024 - P.E. 09.02.2024 - D.E. 26.02.2024 - FINAL ARGUMENTS		



Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT T i.e. 27-02-2024	TO BE HEARD ON 27.01.2024	BEFORE 13.02.2024 27.02.2024	
			3	CS (COMMERCIAL)/CIVIL	CS(COMM)/43/2023	M/S POLOS ENTERPRISES VS. M/S PARAMARA PROMOTIONS PRIVATE LIMITED	16.12.2023	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT T i.e. 27-02-2024	TO BE HEARD ON 27.01.2024	BEFORE 13.02.2024 27.02.2024	
			4	CS (COMMERCIAL)/CIVIL	CS(COMM)/66/2023	SANJAY KAUSHIK VS. HARISH CHAND	16.12.2023	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT T i.e. 01-02-2024	TO BE HEARD ON 01.02.2024	BEFORE 09.01.2024 24.01.2024 01.02.2024	
			5	CS (COMMERCIAL)/CIVIL	CS(COMM)92/2023	SH. SACHIN KUMAR JAIN VS. SH. DEEPAK JAIN	18.12.2023	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT T i.e. 26-02-2024	TO BE HEARD ON 26.02.2024	BEFORE 23.01.2024 09.02.2024 26.02.2024	
39	SH. BRIJESH KUMAR GARG	Shahdara	301, New Court Building	CS (COMMERCIAL)	CS (Comm.) 272/23	25-05-2023	Punjab National Bank vs. Jai Kumar	16.12.2023	Not Filed	Not Filed	Not Filed	NO	NO	PE/08.01.2024 09.01.2024 DE-12.01.2024 F/A - 25.01.2024 & 29.01.2024 PE, 01.02.2024 & 08.02.2024
				CS (COMMERCIAL)	(COMM)314/23	08-06-2023	M/S PATILPUTRA STRUCTURAL WORKS THROUGH ITS OWNER	19.12.2023	Filed on 23.12.2023	Filed on 23.12.2023	Filed on 23.12.2023	NO	NO	25.01.2024 & 29.01.2024 PE, 01.02.2024 & 08.02.2024
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		ROOM NO 57	COMMERCIAL	CS COMM 413/2022	05.07.2022	Regal Paints and brush v/s Arvind mittal	09.12.2023	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/22.01.2024
			ROOM NO 57	COMMERCIAL	CS COMM 317/2023	05.07.2023	Arvind mittal v/s regal paints and brush	09.12.2023	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/22.01.2024
			ROOM NO 57	COMMERCIAL	CS COMM 82/2019	16.02.2019	Kapil Goel v/s Ram Dulare Yadav	11.12.2023	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09.01.2024
			ROOM NO 57	COMMERCIAL	CS COMM 02/2023	05.01.2023	Vallabh Textiles v/s Unnato creatopms	18.12.2023	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/25.01.2024
			ROOM NO 57	COMMERCIAL	CS COMM 465/2023	18.09.2023	IDBI Bank v/s Gaurav Jain	18.12.2023	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/23.01.2024
			ROOM NO 57	COMMERCIAL	CS COMM 390/2022	06.06.2022	Prakesh Brothers v/s sanjeev kalara	19.12.2023	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/24.1.2024
			ROOM NO 57	COMMERCIAL	CS COMM 449/2023	02.09.2023	Vijender Singh Tyagi v/s MCD	19.12.2023	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/15.01.2024
			ROOM NO 57	COMMERCIAL	CS COMM 463/2022	23.07.2022	Hans Rubber and sports p.ltd v/s indian institute of patent	22.12.2023	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05.02.2024

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41	SH. SURENDER S. RATHI			CS (Comm.) No.68/20	16-01-2020	Texmo Pipes And Products Ltd. vs. Videsh Nagpal	02/11/2023											
				CS (COMM)412/22	05-07-2022	PRATAP DEPARTMEN TAL STORE PRIVATE LIMITED Vs. M/SSHARDA RETAIL PRIVATE	09/11/2023											
				CS (COMM)15/19	24-04-2019	SUPER AGENCIES Vs. KANISHKA ENTERPRISE S	18/11/2023											
				CS (COMM)330/21	08-09-2021	KUSUM LATA JAIN Vs. PUNEKAR PUBLICATION	21/11/2023											
				CS (COMM)324/23	06-07-2023	REGAL PAINTS AND BRUSH PVT. LTD. Vs. PUNITA SINGH	21/11/2023											
				CS (COMM)145/23	17-03-2023	DEHRA METAL TECH PVT. LTD. Vs. NAVJYOTI POWER SYSTEML	28/11/2023											
42	SH. REETESH SINGH			CS(COMM)/528/2023	01-12-2023	CENTRAL BANK OF INDIA VS. M/S BADRISH JAIMALA STORE	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 02-01-2024						
				CS(COMM)/147/2023	04-12-2023	M/S SHOURYA EXPORTS Vs M/S ARORA LIFESTYLE	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 06-01-2024						
				CS(COMM)/663/2023	04/12/2023	KSHITIZ SOLAR ENERGY PVT. LTD. VS SATISH	FILED ON 18-12-2023	FILED ON 18-12-2023	NOT FILED	NOT FILED	NOT FILED	P.E. 15-01-2024						
				CS(COMM)/327/2023	14-12-2023	CANARA BANK VS SMT. SHWETA GUPTA	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 12-01-2024						
				CS(COMM)/386/2023	18/12/2023	PUNJAB NATIONAL BANK VS M/S INAYA TRADERS	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 22.01.2024						
				CS(COMM)/388/2023	19/12/2023	AKHTAR ALI VS SHYAM LAL AGGARWAL	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 10.01.2024						
				CS(COMM)/374/2023	21/12/2023	PUNJAB NATIONAL BANK VS IMRAN HASAN	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 16.01.2024						



Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
		316	Civil	CS/COMM/556/22	15.07.22	M/s Bharat Const. Co. Vs. NDMC								14.12.23	
		316	Civil	CS/COMM/590/21	08.11.21	M/s Crystal Crop Protection Ltd. Vs. M Sarath Devi									16.12.23
		316	Civil	CS/COMM/845/22	07.11.22	Raj Kr. Vs. Union Bank of India									18.12.23
		316	Civil	CS/COMM/840/22	05.11.22	Rajinder Kr. Gupta Vs. Brij Mohan Sharma									18.12.23
		316	Civil	CS/COMM/286/19	20.08.19	Trimax International Vs. Narwal Food Product Pvt. Ltd.									23.12.23
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL												
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM 421/2022	08.09.2022	M/S PACKIT VS M/S UNIVERSAL DISTRIBUTOR	07.12.2023	05.02.2024	08.01.2024	14.12.2023	NIL	NIL	NIL	
			603	Commercial suit	CS COMM 30/2023	19.01.2023	UNION BANK OF INDIA VS M/S PANKAJ ELECTRONICS AND APPLIANCES	12.12.2023	23.01.2024	15.01.2024	19.12.2023	NIL	NIL	NIL	
			603	Commercial suit	CS COMM 59/2019	26.04.2019	M/S G V KNITS P LTD. VS DEOKI HOSIERY P LTD.	13.12.2023	24.01.2024	13.12.2023	13.12.2023	NIL	NIL	NIL	
47	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		613	Commercial suit	CS Comm 174/2021	13.08.2021	Union Bank of India Vs Prodip Hazarika	04.12.2023	04.12.2023	04.12.2023	04.12.2023	NIL	NIL	NIL	
			613	Commercial suit	CS Comm 171/2020	11.11.2020	Ex.SM Janak Singh VS DG Resettlement	04.12.2023	04.12.2023	04.12.2023	04.12.2023	NIL	NIL	NIL	
			613	Commercial suit	CS Comm 522/2023	26.10.2023	Firstmove Logistics Vs ExSM Janak Singh	04.12.2023	04.12.2023	04.12.2023	04.12.2023	NIL	NIL	NIL	
			613	Commercial suit	CS Comm 309/2022	02.06.2022	Wahid Interior Vs SKD India	04.12.2023	04.12.2023	04.12.2023	04.12.2023	NIL	NIL	NIL	

